

d

C.A.No. 8302 OF 2003
ITEM No.12

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 1 in Civil Appeal No.8302 of 2003

UNION OF INDIA & ANR.

Appellant (s)

VERSUS

AYUB ALI
(For stay)

Respondent (s)

With
Cont.Pet.(Civil)No.345 of 2004 in C.A. No. 8302 of 2003

Date : 27/02/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. Raju Ramachandran, ASG
Mr. N.N. Goswami, Sr.Adv.
Ms. Sunita Sharma, Adv.
Mr. D.S. Mehra, Adv.
Mr. Shreekant N. Terdal,Adv.

For Respondent (s)
in CA 8302 & petr.Mr. G. Lal,Adv.
in Cont.Pet. 345Mr. Abhijit Sengupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

I.A. No. 1 in C.A. No. 8302 of 2003:

Heard counsel for the parties.

In the meantime, contempt proceedings before the High Court shall remain stayed. However, the appellants herein shall de-novo consider the application of respondent for revalidation afresh.

The interlocutory application stands disposed of.

Contempt Petition [C] No. 345 of 2004 in C.A. No. 8302 of 2003:

No orders on Contempt Petition.

[Alka Dudeja]
Court Master

[Janki Bhatia]
Court Master